Annexure 7

Name of Corporate Debtor:	M/s. Viilbery Healthcare Pvt Ltd.					
Date of Commencement of CIRP:	16-07-2024 (Order received on 16.07.2024)					
List of Creditors as on:	18-09-2024					

## List of Operational Creditors (Government dues)

												(A	mount in ₹)
Sl. No.	Details of Claimant Deta		Details o	Details of claim received		Details of claim admitted			Amount of	Amount of any	Amount of claim	Amount of	Remarks,
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting	contingent claim	mutual dues,	under	claim not	if any
			receipt		admitted		party?	share in CoC, if		that may be set	verification	admitted	
								applicable		off			
1	Commissioner of CGST & C. Ex	Commissioner	13-09-2024	25,60,487	-	CD utilised excess	No	-	-	-	25,60,487.00	-	The claim
	Thane Rural Commissionerate	of CGST & C.				/ inadmissible ITC							is received
		Ex Thane Rural				and has not paid							on
		Commissioner				the late fees on							13.09.202
		ate				account of							4 and the
						dealyed filing of							entire
						GSTR 1 and not							amout of
						paid the interest							claim is
						on delayed							under
						payment of tax							verificatio
						during FY 2017-							n.
						18. CD had availed							
						and utilised excess							
						ITC and not							
						discharged tax							
						wholly and had							
						not paid the							
						interest on							
						delayed payment							
						of tax for the FY							
						2018-19							
	T . 1			25.50.407							25.50.52		
Total			25,60,487	<u> </u>			-	-	-	25,60,487	-	-	